

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 3886  
TO BE ANSWERED ON MARCH 18, 2021**

**HOUSING FOR EWS**

**NO. 3886. SHRI PRATAPRAO PATIL CHIKHLIKAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of the scheme for providing affordable houses to the Economically Weaker Sections (EWS);and**
- (b) the details of the beneficiaries of this scheme, State-wise including Uttarakhand?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a) The Pradhan Mantri Awas Yojana-Urban (PMAY-U) - 'Housing for All' Mission for urban area aims to provide central assistance to implementing agencies through States and Union Territories (UTs)for providing houses to all eligible families/ beneficiaries by 2022. The Mission is being implemented through four verticals, i.e., :**
  - i. In-Situ Slum Redevelopment (ISSR)**
  - ii. Affordable Housing in Partnership (AHP)**
  - iii. Beneficiary Led Construction (BLC)**
  - iv. Credit Linked Subsidy Scheme (CLSS)**

**Cont...2/-**

**The focus of the ISSR, AHP and BLC verticals of the Mission is to provide housing assets to Economically Weaker Section (EWS) of the society having annual income upto ₹ 3.00 lakh per annum.**

**The ISSR, AHP and BLC verticals are Centrally Sponsored Schemes and are being implemented through the State/UT Governments and their agencies. Under ISSR vertical, the assistance of ₹ 1 lakh per beneficiary household is provided by the Union Government. In respect of AHP and BLC verticals, the Central assistance of ₹ 1.5 lakh per beneficiary household is provided by the Union Government.**

**CLSS vertical of the Mission is a Central Sector Scheme which provides interest subsidy of 6.5% to EWS /Low Income Group[ (LIG)(₹3-6 lakh per annum)] and interest subsidy of 4% and 3%, respectively to Middle Income Group[MIG-I and MIG-II](₹6-12 lakh and ₹12-18 lakh per annum, respectively)] on housing loan up to ₹ 6 lakh, ₹ 9 lakh and ₹ 12 lakh, respectively over a loan tenure of 20 years.**

**(b) The details of the beneficiaries of this scheme, State-wise including Uttarakhand are annexed as Annexure**

\*\*\*\*\*

**State/UT wise details of houses sanctioned for beneficiaries under the Scheme including the State of Uttarakhand**

S.No.	Name of the State/UT	No. of Houses Sanctioned for EWS beneficiaries
1	A&N Island (UT)	581
2	AndhraPradesh	19,89,652
3	ArunachalPradesh	7,258
4	Assam	1,34,496
5	Bihar	3,50,222
6	Chandigarh (UT)	178
7	Chhattisgarh	2,47,817
8	UTofDNH &DD	4,599
9	Delhi(UT)	1,775
10	Goa	833
11	Gujarat	5,41,085
12	Haryana	2,54,209
13	HimachalPradesh	11,106
14	J&K (UT)	53,762
15	Jharkhand	2,03,199
16	Karnataka	6,07,524
17	Kerala	1,13,081
18	Ladakh(UT)	1,763
19	Lakshadweep (UT)	-
20	MadhyaPradesh	7,77,146
21	Maharashtra	9,92,613
22	Manipur	52,867
23	Meghalaya	4,595
24	Mizoram	39,101
25	Nagaland	34,200
26	Odisha	1,66,819
27	Puducherry(UT)	13,039
28	Punjab	81,902
29	Rajasthan	1,59,655
30	Sikkim	527
31	TamilNadu	6,39,602
32	Telangana	1,56,306
33	Tripura	84,660
34	UttarPradesh	16,80,356
35	Uttarakhand	32,207
36	WestBengal	4,75,139
<b>Grand Total:</b>		<b>99,13,874</b>

\*\*\*\*\*